

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1930
ANSWERED ON 22ND SEPTEMBER, 2020**

CHAR DHAM PARIYOJANA

1930. SHRI SUBBARAYAN K.:

Will the Minister of ROAD, TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware of complaints that the construction of Rs. 12,000 crore Char Dham Pariyojana for connecting pilgrimage sites of Kedarnath, Badrinath, Yamunotri and Gangotri is in violation of the provisions of the Forest Conservation Act, 1980; and

(b) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT
AND HIGHWAYS**

[GEN. (DR.) V.K. SINGH (RETD.)]

(a) No, Sir.

(b) Does not arise.
